

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA) 131(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.10.2017

NAME OF THE COMPANY: M/s Green Agriasia Pvt. Ltd. And M/s
Indogulf Cropsciences Ltd.

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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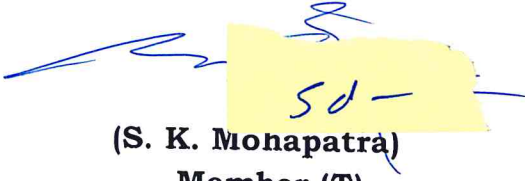
For the Petitioner (s):	Mr. Saurabh Kalia, Advocate Mr. Palash Agarwal, Advocate Ms. Kanvi Nagpal, CS			
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For the Respondent (s): None

ORDER

Ld. Counsel for the Petitioner prays for some time to file the audited financial statement for the year ending 31st March, 2017.

To come up on 13th November, 2017 for further consideration.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)